GOVERNMENT OF WEST BENGAL LEGISLATIVE DEPARTMENT

West Bengal Act XV of 1985

THE LEPERS (WEST BENGAL REPEALING) ACT, 1985.

[Passed by the West Bengal Legislature.]

[Assent of the President of India was first published in the *Calcutta Gazette, Extraordinary*, of the 6th August, 1985.]

[6th August, 1985.]

An Act to repeal the Lepers Act, 1898, in its application to West Bengal.

3 of 1898.

Whereas it is expedient to repeal the Lepers Act, 1898, in its application to West Bengal;

It is hereby enacted in the Thirty-sixth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the Lepers (West Bengal Repealing) Act, Shorttitle. 1985.

2. The Lepers Act, 1898, in its application to West Bengal, is hereby repealed.

Repeal of Act 3 of 1898.